

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 2333 OF 2007
BEFORE THE REGISTRAR ASHOK MENON

THE SECRETARY, MIN.OF DEFENCE & ORS.

Appellant (s)

VERSUS

PRABHASH CHANDRA MIRDHA

Respondent(s)

Date: 30/09/2009

This Appeal was called on for hearing today.

For Appellant(s)

Mr. Vivek Singh,Adv.
Mrs Anil Katiyar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Counsel for the appellant seeks further time to file
statement of case. Time granted till 30.10.2009 as a last
chance.

List the matter on 30.10.2009.

(ASHOK MENON)
Registrar